

12-2-93

Hon. Mr. Justice U.C. Srivastava, V.C.
 Hon. Mr. K. Chagga, A.M.

Heard the learned Counsel
 for the Parties. Judgment
 reserved.

[Signature]
 A.M.

[Signature]
 V.C.

23.3.93
 Judgment delivered
 in open Court with
 O.A. 1390/88.

by
Chagga

4/2

Judgment dated 23/2/93
 in C.A. No. 1390/88

by
30/4/92